

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/202(KB)2021  
IA(I.B.C)/840(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SARGA UDAIPUR HOTELS & RESORTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearance (via video conferencing/physically)**

Mr. Dyuti Ghai, Adv. ] For the Applicant

Ms. Vedika Sharma, Adv. ]

Mr. Abhishek Jain, Adv. ] for the Respondent in IA(I.B.C)/840(KB)2024

**ORDER**

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/840(KB)2024**
  - a. Hard copy of the application is not made available with this Tribunal.
  - b. Let the hard copy be filed.
  - c. Registry is directed to issue notice to the Respondent by way of speed post and e-mail and place the tracking information on record.
  - d. Let a copy of the application be served upon the Resolution Professional in the meantime.
  - e. List the matter for consideration on **14.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**